

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO.1310/2000

New Delhi this the 27th day of March, 2001. (B)

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN

HON'BLE SHRI S.A.T.RIZVI, MEMBER (A)

S.P. Sharma, Postal Assistant,
Sorting Centre, Govind Puri,
New Delhi-110019.

... Applicant

(By Shri Sant Lal, Advocate)

-versus-

1. Union of India through
Secretary, Ministry of
Communication, Deptt. of Posts,
Dak Tar Bhawan, Parliament Street,
New Delhi-110001.
2. Chief Post Master General,
Delhi Circle, Meghdoot Bhawan,
New Delhi-110001.
3. Sr. Supdt. of Post Offices,
New Delhi South East Divn.,
New Delhi-110003. ... Respondents

(By Shri R.V.Sinha, Advocate)

O R D E R (ORAL)

Shri Justice Ashok Agarwal:-

By the present OA applicant has claimed
following relief :

"The applicant prays that the
respondents be directed to give promotion to
the applicant under the Time Bound Promotion
Scheme w.e.f. 14-5-1998, the date on which
the applicant completed 16 years of service.
Any other relief which this Hon'ble Tribunal
may like to grant."

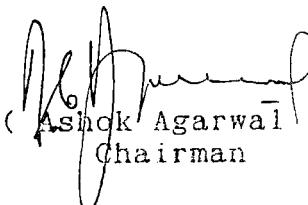
2. Shri Sinha, the learned counsel appearing on
behalf of respondents, has produced for our perusal
the minutes of the DPC held in March, 2001 which show

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that applicant had been recommended for the aforesaid promotion under the time bound promotion scheme. According to applicant, he is entitled to the aforesaid promotion with effect from 14.5.1998, the date on which he had completed 16 years of service.

3. Having regard to the aforesaid recommendations of the DPC, we find that nothing now survives in the present OA. We dispose of the same by directing respondents to pass suitable orders granting applicant promotion under time bound promotion scheme on his completing 16 years of service. This be done within a period of three months from the date of service of this order. No costs.


(S.A.T. Rizvi)
Member(A)


(Ashok Agarwal)
Chairman

/as/